

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.10.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7359 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nilay R Shah Vs. State Bank of India & Anr.	Sahil Jayesh Rao
2.	I.A. No. 7208 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Amarinder Singh Baweja Vs. Pankaj Srivastava, RP Global Energy Pvt. Ltd. & Ors.	Utkarsh Joshi

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Assistant Registrar